

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/ 181 /A

From :- Smti. Jayashree Bora
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 9th January, 2025.

Sub:- **Casual leave.**

Ref:- JHD/1/2025/10/06 dated 03.01.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.01.2025 as well as Restricted Holiday on 17.01.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 11.01.2025 till the evening of 17.01.2025**, has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/ 182 /A, dated , 09-01-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

